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ITEM NO.38

COURT NO.4

SECTION III

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).4720/2006

(From the judgement and order dated 03/01/2006 in WP No. 6360/2004 of
The HIGH COURT OF JHARKHAND AT RANCHI)

M/S. SINGH ENTERPRISES

Petitioner(s)

VERSUS

COMMNR.OF CENTRAL EXCISE, JAMSHEDPUR&ORS
(With prayer for interim relief and office report)

Respondent(s)

Date: 30/11/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE Dr. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE AFTAB ALAM

For Petitioner(s) Mr. Sunil Kumar, Sr. Adv.
Mr. Abhay P.Sahay,Adv.
Mr. Kuldip Singh,Adv.

For Respondent(s) Mr. B.Dutta, ASG,
Mr. B. Krishna Prasad,Adv.

UPON hearing counsel the Court made the following
ORDER

Arguments heard.
Judgment reserved.

(Shashi Sareen)
Court Master

(Vijay Aggarwal)
Court Master

List of Books referred:

1. 1997 (5) SCC 510
2. 1999 (4) SCC 526
3. 1989 41 ELT 392
4. 1995 (6) SCC 749